

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 98 of 2011

Dated :12th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Tamil Nadu Newsprint and Papers Limited ... Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s): Mr. V.M. Shiva Kumar with
Mr. A. Ponnambalam (Rep.)

Counsel for the Respondent(s): Mr. Vallinayagam for R.1

ORDER

Mr. Vallinayagam, the learned counsel, undertakes to file Vakalatnama on behalf of Respondent No.1-TNEB and seeks some time to file the reply. Accordingly, he is permitted to file the same on or before 12.10.2011 after serving copy on the other side.

Post the matter on **19.10.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS